

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**Date : 4th May, 2016
Time : 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	M.A. No. 1166/2015 & (I.A. No. 2469/2009) M.A. No. 1169/2015 (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv
2.	M.A. No. 1164/2015 (I.A. No. 2939/2010) & M.A. No. 1164A/2015 (I.A. No. 3023/2010) M.A. No. 1164B/2015 (I.A. No. 3024/2010) M.A. No. 1164C/2015 (I.A. No. 3030/2010) M.A. No. 1164D/2015 (I.A. No. 3032/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv. Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv
3.	O.A. 494/2015 in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv

Date : 4th May, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 193/2016 (M.A. No. 367/2016)	Rupesh Sharma Vs. Union of India & Ors.	Mr. Rupesh Sharma, Applicant in person
2.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kshitiz Ahuja, Adv. for Applicant
AFTER NOTICE			
3.	Original Application No. 169/2016	Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors.	Mr. Deepak Vohra & Mr. Sahil Dhawan, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjay Dewan, Adv. for R-4
FOR HEARING			
4.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Arun K. Sahrma, Adv. for R-10 & 34 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv. Mr. Anshuman, Adv. for R-35
5.	Original Application No.188/2014	Toxics Links Vs U.O.I & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Raj Kumar, Adv. With Mr. Bhupinder Kumar, LA for R-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Ashutosh Choudhary & Mr. Upinder Singh, Adv. for R-4 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 & 35 Mr. Shurodeep Roy, Adv. for R-7 Ms. G. Indira and Mr. K.V. Jagdishvaran, Adv. for R-8 & 37 Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39 Mr. Shubham Bhalla, Adv. for R-11

			<p>MR. Varnika Singh & MR. Alok Kumar, Advs. for R-12 & 41 Mr. Dinesh Jindal, L.O, DPCC for R-13 & 42 Ms. Bansuri Swaraj & Ms. Snigdha, Advs. for R-14 & 43 Mr. Anil Grover, AAG. For R-15 & 44 Mr. D. K. Thakur, Adv. for R-16 Mr. Vasudha Zubhi, Adv. for R-17 Mr. Jayesh Gaurav, Adv. for R-18 & 47 Mr. Jogy Adv. for R-20 & 49 Mr. Sunny Choudhry, Adv. for R-21 Mr. Tayenjam Momo Singh, Adv., for R-22 Mr. Pragyan P. Sharma, Adv. for R-23 & 52 Mr. K.V. Girish Chowdary, Adv. for R-24 & 53 Mr. A.K. Panda, Sr. Adv with Mr. S. Panda, Adv. for R-25 Mr. Abhimanu Garg, Adv. for R-26 & 55 Ms. Richa Kapoor, Adv. for R-27 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Anant A. Pavgi, Mr. Gopal Singh & Mr. Rituraj Biswa, Advs. for R-30 & 59 Mr. Mukesh Verma, Adv. for R-31 Mr. Pradeep Mishra, Mr. Daleep Kumar Dhayani, Advs. for R-32 Mr. Guntur Prabhakar, Adv. for R-34 Mr. Avijit Roy, Adv. for R-36 Mr. Suryanrayana Singh, AAG for R-45 Mr. Arif Sikander Mir, Adv. for R-46 Mr. Devashish Bhaluka & Ms Anu Tyagi, Advs. for R-47 Mr. G. M. Kawoosa and Ms. Antima Bazaz, Advs. for R-48 Mr. Aprajita Mukherjee for Meghalaya Mr. Rituraj Biswas for R-51 Mr. K. V. Girish Choudhary, Adv. for R-53 Mr. Kirti Mritum, Adv. for R-54 Mr. Anil Soni, Adv. for R-56 Mr. Rahul Verma, Adv. for R-60 Ms. Savitri Pandey Adv. for R-61 Mr. S. Biswajit, Adv. for R-62 Ms. Aruna Mathur, Adv. for R-64 Mr. Amit Agarwal, Adv. for West Bengal Ms. Alpana Poddar, Adv. for Rajasthan Mr. Rudreshwar Singh, Adv. for Bihar Ms. Shubham Mahajan, Adv. for State of Daman & Dui & PCB Mr. Devraj Ashok, Adv. for Karnataka Mr. Sarthak Chaturvedi, Adv. for State of Andaman & Nicobar</p>
6.	Original Application No. 407/2015	<p>Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.</p>	<p>Mr. Sudeep Day, Adv. & Mr. Shailesh Singh Mr. Ravikant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Advs. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD</p>

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